

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 12/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 12th March, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officer mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notice mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s NPT Papers Pvt. Ltd., No. 402, Sethi Bhawan, 7, Rajendra Place, New Delhi-110008 and 5 others.	F. No. DRI/BZU/ S-IV/ Enq-32/Int-39/2014 dated 16.02.2019 (SCN No. DRI/BZU/SCN/09/2019).	Principal Commissioner/ Commissioner of Customs, Port User Building, Adani Port, Mundra. Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi. Principal Commissioner/ Commissioner of Customs (Chennai-II), Custom House, Chennai.	Principal Commissioner/ Commissioner of Customs, Port User Building, Adani Port, Mundra.

[F. No. DRI/HQ-CI/50D/CAA-8/2019-CI]

(SHAILESH KUMAR)
ADDITIONAL DIRECTOR

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1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table
3. Principal/ Additional Director General, DRI-Bangalore with a request to *send the case files alongwith copy of SCN, RUD and acknowledgement to the Common Adjudicating Authority appointed.*
4. Noticees as per column (2) of the table